GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3149

ANSWERED ON 27.03.2025

Cases of identical EPIC number

3149 Shri Javed Ali Khan:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

(a) w	vhether Election	n Commiss	ion is aware	that cases of ic	dentical EPIC
numb	per issued to di	fferent voter	s in different S	tates have been	reported;
(b)	if	SO,	the	details	thereof;
(c) w	hether Election	Commissio	n has set up a	ny inquiry in this	regard;
(d) if	so, the details	thereof; and			
(e)	if	not,	the	reasons	therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): The Election Commission has informed that it is aware about the issue and has been issuing regular instructions to resolve it and taking corrective actions. They have further informed that the instructions are also part of the annual instruction issued during Special Summary Revision.
